

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 23

CP No. 16/Chd/Hry/2023

Under Section 252(3), CA 2013

In the matter of:

TBC By Nature Pvt. Ltd.

...Appellant

Vs

ROC, NCT of Delhi & Haryana

...Respondent

Due to paucity of time, the matter could not be taken up today hence, adjourned to 08.12.2023.

Sd/-

Court Officer

November 1, 2023

Mamta